

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2916
ANSWERED ON:10.02.2014
DUMPING OF WASTES
Choudhary Shri Harish;Singh Shri Ratan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it has come to the notice of the Government that foreign countries have dumped their wastes in the country;
- (b) if so, the details thereof;
- (c) whether the Government has made any provisions and laws prohibiting dumping of foreign wastes in the country;
- (d) if so, the details thereof along with the corrective steps taken by the Government in this regard; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) to (e) Ministry of Environment & Forests does not have any information regarding dumping of waste in the country by foreign countries. Ministry has notified the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 and its amendments under the Environment (Protection) Act, 1986 for regulation of import, export and transit movement of hazardous waste in the country. As per the rules, any kind of import of hazardous waste in the country for the purpose of disposal is not permitted.